

15. Indian Schering Ltd., Bombay
16. Johnson & Johnson Ltd.
17. May & Baker, Essex
18. May & Baker India P. Ltd.
19. Merck Sharp & Dheme (I) Ltd.
20. Nicholas of India Ltd.
21. Organon India Ltd.
22. Parke Davis (I) Ltd.
23. Pfizer Ltd, Bombay.
24. Richardson Hindustan Ltd
25. Roche Products Ltd., Bombay
26. Smith Kline & French (I) Ltd.
27. Sührid Geigy L'd., Ahmedabad
28. Sandoz India Ltd., Bombay
29. Synbiotics (I) Ltd, Bombay
30. Uni Sankyo Ltd., Hyderabad
31. Warner Hindustan Ltd, Bombay
32. Wyeth Labs Ltd, Bombay

#### Smuggling of Tea

\*349 SHRI SHANKERSINHJI VAGHELA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that a very large quantity of tea is being smuggled out to neighbouring countries;

(b) if so, the facts thereof;

(c) whether it is also a fact that a huge quantity of Indian tea loaded in trucks which was about to be smuggled out to Pakistan and Afghanistan was seized as reported in the Economic Times dated the 23rd February, 1978 (first page):

(d) who were the persons to whom the tea and trucks belonged and the number of persons arrested in this case; and

(e) the further steps proposed to be taken to check completely the smuggling out of tea?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): (a) and (b). Reports received by the Government do not indicate any large scale smuggling of Indian tea to neighbouring countries.

(c) and (d). Reports indicate that, on 21-2-78, the Punjab police authorities seized one truck No RSG-7722, loaded with tea weighing 6736 kgs. and 200 grams, at Kanali budge in Kapurthala District, about 80 Kms in the interior from the border. The truck belongs to Shri Gurudaval Singh of Kapurthala District and was being driven by Shri Karam Singh. Both the owner and the driver have been arrested. The tea belongs to Shri Hari Kishan Das of Gauthi. The police have registered a case under section 411 of the Indian Penal Code suspecting the tea as having been stolen from Sihguri. There is no indication that the tea was meant for smuggling across the Indo-Pakistan border.

(e) Although smuggling continues to be effectively under check, all field formations, have been suitably alerted. Besides, anti-smuggling measures, have been reinforced. The situation is also being kept under close watch.

#### Proposal to export Kashmiri Fruits

\*350 SHRI ABDUL AHAD VAKIL: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state whether Government propose to export Kashmiri fruits, which could be a very good exchange earner as well?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): Export of fruits, including Kashmiri fruits, is already being made from India and there is no restriction on such export.